

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4447
ANSWERED ON 19.03.2026**

ANANTAPUR-RAMAYAPATNAM GREEN ENERGY CORRIDOR

4447. SHRI G LAKSHMINARAYANA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Anantapur-Ramayapatnam Green Energy Corridor has received clearance from Central Electricity Regulatory Commission (CERC) for evacuation of renewable power to the State grid, if so, the details thereof;**
- (b) the total sanctioned transmission capacity in MW, route length (in km) and the number of substations planned under the said corridor;**
- (c) whether execution of the said corridor including land acquisition, construction of transmission lines and substations and commissioning has commenced, if so, the details thereof;**
- (d) if not, the reasons for delay and the steps being taken by the Government to initiate construction;**
- (e) the details of funds sanctioned, released and utilised so far for the said corridor; and**
- (f) the expected timeline for completion and integration of the said corridor into the State grid?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (f) : No, there is no project from Anantapur – Ramayapatnam approved under Green Energy Corridor scheme of Ministry of New & Renewable Energy in Andhra Pradesh. Further, any Scheme for expansion / strengthening of Intra-State Transmission System does not require any approval of Central Electricity Regulatory Commission (CERC). State Electricity Regulatory Commission (SERC) is the appropriate authority at State level.
